

(a) the details of overdrafts by the various States from the the Reserve Bank of India as on 1st November, 1970 ;

(b) whether Government have reviewed the budgetary position of the States ;

(c) the action, if any, taken to curb tendencies of the State Governments to resort to overdrafting frequently ; and

(d) the reaction of the State Governments in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) A statement is laid on the Table of the House.

(b) Review of budgetary trends in the States is a continuing process.

(c) and (d). The State Governments concerned have been urged to review their budgetary position and to make adjustments in their expenditure outlays, both on Plan and non-Plan account, in order that no overdrafts remain at the end of the year.

Statement

Overdrafts of State Government (as on 2nd November, 1970*)

	(Rs. in crores)
Andhra Pradesh	43.56
Bihar	1.32
Kerala	8.76
Mysore	0.60
Rajasthan	44.33
Tamil Nadu	12.06

Financial Assistance to Gujarat

2662. SHRI P. M. MEHTA : Will the Minister the of FINANCE be pleased to state :

(a) whether the Chief Minister of Gujarat has expressed his views regarding shifting of about 100 villages and even cities like Broach which have to face the fury of floods ; and

(b) if so, whether the Central Government propose to reduce this burden by financing interest free loan to the State ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The Government of India have not received any communication of the nature referred to in the Question, from the Government of Gujarat. However, the Central team which had visited the State recently for an assessment of the flood situation and the requirement of funds for various relief and rehabilitation measures, was given a memorandum by the State Government proposing, *inter alia*, the shifting of about 200 villages to new sites which would be free from floods. The report of the Central team is awaited,

Voting Rights to Nationalised Banks in respect of Shares Pledged by them

2663. SHIR S. KUNDU :
SHRI RAM AVATAR SHARMA :
SHRI G. VENKATASWAMY :

Will the Minister of FINANCE be pleased to state :

(a) what is the latest position regarding the proposal to convert loans to equity and the proposal to give voting rights to the nationalised banks in respect of shares pledged with them ; and

(b) when these proposals will be given effect to and in what forms ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Detailed operational arrangements necessary to give effect to the decision of the Govern-

(* Information as on 2nd November, 1970 has been furnished as 1st November, was a holiday.